

conducted by the Board in Delhi in 1992. The decision regarding the use of multiple sets of question papers has been reviewed by a committee specially set up by the CBSE for this purpose. The committee found the scheme effective and educationally sound. The committee has also concluded that academically the use of multiple sets will induce the teachers to improve their teaching methodology and the students of study their courses in full since in this system the paper setter is likely to cover the entire syllabus.

#### Use of narcotics in educational

907. SHRI ARANGIL SREEDHARAN: Will the Minister of RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the use of narcotics have increased in Universities and other educational institutions; and

(b) if so, what steps have been taken to eradicate the evil?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) and (b) According to the information furnished by UGC, the Commission has not conducted any survey to assess the extent of drug addiction by students in the Universities and other educational institutions. Measures for prevention of drug addiction among students as contained in the Report of the National Committee on Drug Addiction have been brought to the notice of all Universities for necessary action.

#### भारतीय पुरातत्व सर्वेक्षण की भूमि का अतिक्रमण

908. डा. बापू कालदत्त : क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सब है कि भारतीय पुरातत्व सर्वेक्षण की विभिन्न स्थानों में स्थित भूमि पर अनधिकृत रूप से अति-

क्रमण किया गया है और उन स्थानों पर नई इमारतों का निर्माण किया जा रहा है।

(ख) यदि हां, तो सरकार अनधिकृत अतिक्रमण पर रोक लगाने तथा उन स्थानों पर पहले से ही निर्मित इमारतों को गिराने के लिए क्या कदम उठाने का विचार रखती है; और

(ग) कितने स्थानों पर इस प्रकार से अनधिकृत अतिक्रमण किया गया है ?

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उपस्थित (कुमारी शैलजा) : (क) जी, हां

(ख) अनधिकृत निर्माण/अतिक्रमण को रोकने और हटाने के लिए कानून के अनुसार कार्रवाई की गई है।

(ग) विवरण एकत्र किया जा रहा है और सम्बन्धित पर रख दिया जाएगा।

#### U.G.C. measures to effect economy

909. SHRI SHIV PRATAP MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government's attention has been drawn to a news-item which appeared in the 'Times of India' (ND) dated the 5th June, 1992 under the caption "Economy drive UGC Style" wherein it has been stated that UGC are taking measures to effect economy and also to raise income;

(b) if so, the details thereof; and

(c) the estimated amount likely to be saved as a result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c) Central Universities are fully funded by the Central Government through the University Grants Commission (UGC). A major share of UGC's Non-Plan budget is made available to Central Univer-